



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Friday,22nd November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 1**

**[DIVISION BENCH-I]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**- PRONOUNCEMENT OF JUDGEMENT / ORDER -**

21	<a href="#">WP(C)/5866/2021</a> UNION OF INDIA AND 5 ORS. <b>Versus</b> ANIL KUMAR SHARMA AND ANR.	SC, GST	MR M CHANDA MR. S DUTTA MR S CHOUDHURY
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**- FOR ORDERS -**

22	<a href="#">I.A.(Civil)/3479/2024</a> FIXED in WA/1428/2023 <b>WITH</b> <a href="#">WA/1428/2023</a> (Filing Number)	THE SECURITIES AND EXCHANGE BOARD OF INDIA <b>Versus</b> ROSHNI DIDWANIA	MR. D SAIKIA MR. B GOGOI MR A CHALIHA H S BARUAH MR M BHUYAN MR. DEBANUJ DUTTA
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23	<a href="#">I.A.(Civil)/3589/2024</a> B/O in WA/1430/2023 <b>WITH</b> <a href="#">WA/1430/2023</a> (Filing Number)	THE SECURITIES AND EXCHANGE BOARD OF INDIA <b>Versus</b> ROSHNI DIDWANIA E	MR. B GOGOI
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23	<a href="#">I.A.(Civil)/3589/2024</a> B/O in WA/1430/2023 <b>WITH</b> <a href="#">WA/1430/2023</a> (Filing Number)	THE SECURITIES AND EXCHANGE BOARD OF INDIA <b>Versus</b> KAVITA DIDWANIA	MR. D SAIKIA MR. B GOGOI MR A CHALIHA MR M BHUYAN
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23	<a href="#">I.A.(Civil)/3589/2024</a> B/O in WA/1430/2023 <b>WITH</b> <a href="#">WA/1430/2023</a> (Filing Number)	THE SECURITIES AND EXCHANGE BOARD OF INDIA <b>Versus</b> KAVITA DIDWANIA A	MR. B GOGOI
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LEAVE NOTE OF ADVOCATES FOR 22/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
54	<a href="#">WP(C)/4247/2024</a> FIXED	ANURAG GODUKA <b>Versus</b> THE GAUHATI UNIVERSITY AND 3 ORS	MR. B J GHOSH MR H RAHMAN RUBI GOGOI	SC, HIGHER EDU SC, G U
<b>ORDERS</b>				
55	<a href="#">WP(C)/2654/2024</a> B/O	MOZIDUL ISLAM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M ISLAM MS A KHATUN	SC, SEC. EDU.
56	<a href="#">WP(C)/2713/2024</a> B/O	FAZLUL HOQUE MONDAL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	G UDDIN P ADHIKARI MR A K AZAD	SC, ELEM. EDU DY.S.G.I. SC, SSA
57	<a href="#">I.A.(Civil)/2751/2024</a> B/O in <a href="#">WP(C)/4340/2024</a> <b>WITH</b> <a href="#">WP(C)/4340/2024</a>	PRASANNA GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS  PRASANNA GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH  MRS A BUJARBARUAH MS A.SARMA	GA, ASSAM SC, SEC. EDU. SC, FINANCE  SC, SEC. EDU. SC, FINANCE

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
63	<a href="#">AB/3027/2024</a> FIXED	MOSTAFA ALI <b>Versus</b> THE STATE OF ASSAM	T A LASKAR A BORBHUYAN	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
64	<a href="#">Bail Appln./2964/2024</a> BY SLIP	SUMIT BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. J KALITA MR SOHAING	PP, ASSAM SC, CBI
	<b>WITH</b> <a href="#">I.A.(CrI.)/1079/2024</a> in Bail Appln./2964/2024	SUMIT BARMAN <b>Versus</b> THE STATE OF ASSAM,		SC, CBI
65	<a href="#">Bail Appln./2963/2024</a>	JYOTISMAN SARMA <b>Versus</b> THE STATE OF ASSAM	MR. J KALITA MR SOHAING	PP, ASSAM SC, CBI
	<b>WITH</b> <a href="#">I.A.(CrI.)/1082/2024</a> in Bail Appln./2963/2024	JYOTISMAN SARMA <b>Versus</b> THE STATE OF ASSAM,		SC, CBI
66	<a href="#">Bail Appln./3203/2024</a> FIXED	MD. EBUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
67	<a href="#">Bail Appln./3374/2024</a> FIXED	ABUL KASEM AHMED AND ORS <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI	PP, ASSAM
68	<a href="#">Bail Appln./3390/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	VIKRAM SINGH <b>Versus</b> THE UNION OF INDIA	MR. M HUSSAIN MR. A Z AHMED	SC, DRI
69	<a href="#">Bail Appln./3426/2024</a> FIXED	ZIARUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR S ISLAM MR. R ISLAM S RAHMAN	PP, ASSAM
<b>BAIL HEARING</b>				
70	<a href="#">AB/2017/2024</a> FIXED	MRINAL GHOSH AND 24 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS. U NANDA MS A BORAH MS. J GHOSH	PP, ASSAM

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 5**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### WITHDRAWAL

26	<a href="#">WP(C)/4009/2023</a> B/O	RUP BHANU <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	GA, ASSAM
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA  
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 7**

**[DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
33	<a href="#">WA/309/2024</a> FIXED, WITH OFFICE NOTE	M/S PHEROS STRUCTURRAL PVT AND ANR <b>Versus</b> THE ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION AND 2 ORS	SACHIT SHARMA	SC, AIIDC
<b>HEARING</b>				
34	<a href="#">Review.Pet./57/2022</a> IN WP(C)/6521/2018 (D/O), FIXED	JAMAL UDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. M HASAN MR. M R SODIAL MS. S Z HAYAT MS. B H SHIRIN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

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32)	MR. S. K. CHAKMA	22-11-2024	To	27-11-2024
33)	MR I CHAKMA	22-11-2024	To	27-11-2024
34)	MS S DAS	22-11-2024	To	02-12-2024
35)	MR S SARMA	22-11-2024	To	15-02-2025



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Friday,22nd November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI  
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 10**

**[SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
20	<a href="#">Mat.App./43/2024</a> FIXED	XXXXXXXXX <b>Versus</b> XXXXXXXXX	MR. S P CHOUDHURY MS B DEVI	
	<b>WITH</b> <a href="#">I.A.(Civil)/3599/2024</a> <b>in</b> Mat.App./43/2024	XXXXXXX <b>Versus</b> XXXXXXX	MR. S P CHOUDHURY	
<b>ORDERS</b>				
21	<a href="#">Crl.A./175/2023</a> <u>1 Y 8 M 0 D</u> :WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, B/O	RAJAT RABHA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J KALITA MS S KAR	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/426/2023</a> <b>in</b> Crl.A./175/2023	RAJAT RABHA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J KALITA MS S KAR	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 22/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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**[ For Friday,22nd November 2024]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 13**

**[CIVIL BENCH-V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR MOTION -</b>				
57	<a href="#">WP(C)/5992/2024</a> FIXED	DIHINGIA MOTORS PVT. LTD <b>Versus</b> THE UNION OF INDIA AND ORS	MS. M L GOPE MS. N HAWELIA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
58	<a href="#">WP(C)/6019/2024</a> FIXED	MD. INNUSH ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. P K ROYCHOUDHURY MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, CO OP
59	<a href="#">WP(C)/6042/2024</a> CAVT. NO.10422/024, FIXED	JEHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. P K ROYCHOUDHURY MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, CO OP MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM FOR CAVEATOR
60	<a href="#">WP(C)/6043/2024</a> FIXED	ANAMIKA DEVI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R Deka S I AKAND	SC, ASLSA GA, ASSAM
61	<a href="#">WP(C)/6050/2024</a> FIXED	MS ANABOND LTD <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MS. M L GOPE MS. N HAWELIA	SC, GST SC, FINANCE AND TAXATION
62	<a href="#">WP(C)/6053/2024</a> FIXED	M/S INDRAPRSTH MOTORS AND ANR. <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS. M L GOPE MS. N HAWELIA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
63	<a href="#">WP(C)/6068/2024</a> FIXED	ANWAR HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D BARUAH MR. P K BORDOLOI	SC, A S T C
<b>- FOR ORDERS -</b>				
64	<a href="#">WP(C)/7556/2023</a> (FOR WITHDRAWAL), B/O	HAMIDA BEGUM AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
65	<a href="#">WP(C)/808/2024</a> B/O	ZIABUR RAHMAN KHAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR. U PATHAK MR N K SARMA	GA, ASSAM
66	<a href="#">WP(C)/4987/2024</a> FIXED	BIPLAB GOHAIN <b>Versus</b> STATE BANK OF INDIA AND 2 ORS	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	MR. S Ali(R-1,2) MR K DAS(R-1,2) SC, HEALTH

**HEARING**

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LEAVE NOTE OF ADVOCATES FOR 22/11/2024

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सत्यमेव जयते

**THE GAUHATI HIGH COURT AT GUWAHATI**

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**[AT 10:30 AM]****BEFORE:****HONOURABLE MR. JUSTICE ROBIN PHUKAN****COURT NO: 15****[CIVIL BENCH-I AND CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
38	<a href="#">RSA/185/2013</a> (AT 10:30 AM)	ON THE DEATH OF HEMENDRA DAS HIS LEGAL HEIRS SMTI CINU DAS and 4 ORS. <b>Versus</b> NIRAMAI DAS @ MIRAMAI DAS and 5 ORS.	MS.P R MAHANTA MR.S R GOGOI MS.P MAHANTA MS.M SHARMA	MR. P K MEDHI MR. S P CHOUDHURY MR.U K DAS MR. A S DHILLON
<b>MOTION</b>				
39	<a href="#">CRP(IO)/483/2024</a> B/O	MANBOR MAHATO AND 7 ORS <b>Versus</b> GAUTAM PHUKAN AND 3 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	
<b>ADMISSION</b>				
40	<a href="#">WP(C)/3574/2023</a> FIXED	MD. ASIFUDDIN AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A DEKA MR. S BORTHAKUR	SC, ELEM. EDU GA, ASSAM SC, SSA
<b>BAIL HEARING (BA)</b>				
41	<a href="#">Bail Appln./3223/2024</a> WITH CASE RECORD (SCANNED COPY), FIXED	PRABHA SHANKAR TIWARI <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	DY.S.G.I. SC, NCB
42	<a href="#">Bail Appln./3224/2024</a> WITH CASE RECORD (SCANNED COPY), FIXED	PRABHA SHANKAR TIWARI <b>Versus</b> THE UNION OF INDIA AND ANR	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	DY.S.G.I. SC, NCB
43	<a href="#">Bail Appln./3305/2024</a> WITH CASE RECORD (SCANNED COPY), FIXED	ABUL KALAM AZAD <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY M ALAMGEER MR. I U CHOWDHURY	PP, ASSAM
<b>FOR HEARING U/O XLI RULE II C.P.C.</b>				
44	<a href="#">RSA/171/2024</a> FIXED	MIJAJUR RAHMAN LASKAR AND ANR <b>Versus</b> MASTAKIN ALI BARBHUIYAN	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	
	<b>WITH</b> <a href="#">I.A.(Civil)/3162/2024</a> <b>in</b> RSA/171/2024	MIJAJUR RAHMAN LASKAR AND ANR <b>Versus</b> MASTAKIN ALI BARBHUIYAN,	MR. S P CHOUDHURY	

	<b>WITH</b> <a href="#">I.A.(Civil)/3163/2024</a> in RSA/171/2024	MIJAJUR RAHMAN LASKAR AND ANR <b>Versus</b> MASTAKIN ALI BARBHUIYAN, MUSST ASIA KHATUN <b>Versus</b> PATRIK URANG AND 4 ORS	MR. S P CHOUDHURY	
45	<a href="#">RSA/220/2024</a> B/O		MR. A GANGULY MR. A DHANUKA	
	<b>WITH</b> <a href="#">I.A.(Civil)/3590/2024</a> in RSA/220/2024	MUSST ASIA KHATUN <b>Versus</b> PATRIK URANG AND 4 ORS	MR. A GANGULY MR. A DHANUKA	
<b>ORDERS</b>				
46	<a href="#">RSA/18/2023</a> WITH LCR, B/O	REJIYA KHATUN <b>Versus</b> AKBAR KHA AND 6 ORS .	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	A RAHMAN (R-3,6) MD I H LASKAR (R-3,6) MD I H LASKAR (R-3,6) MR. R A MAZUMDER (R-2,4,5,7)
47	<a href="#">RSA/132/2023</a> B/O	HAZRAT ALI AND 10 ORS. <b>Versus</b> RABIA KHATUN AND ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM MR. P DAIMARY MR S J SHAMIM	MR. J AHMED (r-1,2,4,2.2.4,2.1,4,3,2.3) MR. J AHMED (r-1,2,4,2.2.4,2.1,4,3,2.3) MS A HUSSAIN (r-2.2) MS A HUSSAIN (r-2.2) R BEGUM (r-2.2) R BEGUM (r-2.2) H G DAISY H G DAISY MR N ZAMAN (r-2.2)
48	<a href="#">MACApp./168/2024</a> WITH LCR, B/O	UNIVERSAL SOMPO GENERAL INSURANCE COMPANY LTD. <b>Versus</b> DOLLY DEVI AND 5 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. S C BISWAS(R-5,6) MS. K L R YANTHAN (r-1,2,3) MR. P S BISWAS (r-1,2,3) MS A BORAH(R-5,6) MR. A K DAS(R-5,6) DR. JAYOSHREE DAM(R-6)
49	<a href="#">CRP(IO)/291/2024</a> B/O	MD. ABU SAYED <b>Versus</b> MD. RAMIJUDDIN AND 7 ORS	MR M RAHMAN MS A HUSSAIN S AHMED	MR. R PHUKAN (R-1,3,5,6,7,8)
50	<a href="#">CRP(IO)/315/2024</a> B/O	PROBIN BORDOLOI <b>Versus</b> DILIP KHARGHORIA AND 2 ORS	MR. A K SAHEWALLA MR. W SHARMA MR D GOSWAMI MR P GOGOI	
51	<a href="#">I.A.(Civil)/2558/2024</a> WITH LCR, FIXED in MACApp./40/2024	BARNALI DAS AND 3 ORS. <b>Versus</b> TATA AIG GENERAL INSURANCE CO. LTD. AND ANR	MR N RAY	MR. R GOSWAMI
	<b>WITH</b> <a href="#">MACApp./40/2024</a>	TATA AIG GENERAL INSURANCE CO. LTD. <b>Versus</b> BARNALI DAS AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR N RAY (R-4)

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LEAVE NOTE OF ADVOCATES FOR 22/11/2024

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**[ For Friday,22nd November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 17**

**[CIVIL BENCH-III, IV AND V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
21	<a href="#">WP(C)/6013/2024</a> FIXED	ARJUN CHANDRA KUMAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K DAS MR. M J GOGOI MS. F AHMED	GA, ASSAM
22	<a href="#">WP(C)/6142/2024</a> B/O	M/S S. H. ENTERPRISE <b>Versus</b> THE INDIAN OIL CORPORATION LTD AND 4 ORS	MR. R SHARMA MS P PHUKAN	
23	<a href="#">WP(C)/6148/2024</a> B/O	HIREN BORGHAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MR H P GUWALA H P NEOG	GA, ASSAM SC, GMC SC, FOREST
<b>ADMISSION</b>				
24	<a href="#">WP(C)/3723/2023</a> FIXED	ALL DARRANG DISTRICT MAIMAL DEVELOPMENT ASSOCIATION AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	G UDDIN P ADHIKARI MR A K AZAD	GA, ASSAM MR R M DAS SC, SOCIAL JUSTICE AND EMPOWERMENT SC, WPT AND BC
25	<a href="#">WP(C)/2853/2024</a> FIXED	ANUP TRADE AND TRANSPORT PVT LTD <b>Versus</b> FOOD CORPORATION OF INDIA AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA MS. RIA TIWARI	MR H GUPTA MR Y. BARBHUIYA SC, F C I
<b>ORDERS</b>				
26	<a href="#">Cont.Cas(C)/480/2024</a> FIXED	SALEMA BEGUM <b>Versus</b> MANISH THAKUR	G UDDIN P ADHIKARI MR A K AZAD	M KATAKY
27	<a href="#">WP(C)/5324/2024</a> FIXED	RATUL CHANDRA ROY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. R SEKHAR MR. B D CHOWDHURY B SONOWAL	GA, ASSAM MRS P BARUA (R2-R5) MR M KALITA (R2-R5)

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LEAVE NOTE OF ADVOCATES FOR 22/11/2024

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8)	MR A R BHUYAN	11-11-2024	To	29-11-2024
9)	MR B K KAR	12-11-2024	To	23-11-2024
10)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
11)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
12)	MR. R K BHATRA	12-11-2024	To	24-11-2024
13)	MR. R P SINGH	14-11-2024	To	06-12-2024
14)	MR M Z AHMED	13-11-2024	To	24-11-2024
15)	MR. S SARMA	19-11-2024	To	22-11-2024
16)	MR. O P BHATI	17-11-2024	To	30-11-2024
17)	MR. P P DAS	15-11-2024	To	25-11-2024
18)	MR D C K HAZARIKA	19-11-2024	To	22-11-2024
19)	MRS. A GAYAN	19-11-2024	To	22-11-2024
20)	MR B P BORAH	20-11-2024	To	23-11-2024
21)	MR. K P PATHAK	19-11-2024	To	26-11-2024
22)	MR. R ISLAM	19-11-2024	To	30-11-2024
23)	MR. K N CHOUDHURY	20-11-2024	To	24-11-2024
24)	MR. S SHARMA	21-11-2024	To	22-11-2024
25)	MR. A K PURKAYASTHA	21-11-2024	To	22-11-2024
26)	MR. K MIRA	22-11-2024	To	25-11-2024
27)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
28)	MR. N SARKAR	21-11-2024	To	27-11-2024
29)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
30)	MR P SARMAH	22-11-2024	To	28-11-2024
31)	MS. D GHOSH	25-11-2024	To	27-11-2024
32)	MR. S. K. CHAKMA	22-11-2024	To	27-11-2024
33)	MR I CHAKMA	22-11-2024	To	27-11-2024
34)	MS S DAS	22-11-2024	To	02-12-2024
35)	MR S SARMA	22-11-2024	To	15-02-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Friday,22nd November 2024 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 18**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**- PRONOUNCEMENT OF JUDGEMENT / ORDER -**

57	<a href="#">Crl.Rev.P./177/2020</a>	TARINI SAIKIA <b>Versus</b> PUTUL KALITA AND ANR.	MR A K AZAD	MR. M SARANIA MR. M SARANIA MR H MEDHI MR H MEDHI MS. I KEITZAR MS. I KEITZAR
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**WITH**

[I.A.\(Crl.\)/332/2021](#)  
in Crl.Rev.P./177/2020

PUTUL KALITA @ PRATUL KALITA AND ANR.  
**Versus**  
TARINI SAIKIA

MR. M SARANIA  
MD. S U AHMED

MR A K AZAD

**MOTION**

58	<a href="#">Crl.Rev.P./446/2024</a> B/O	JAYANTA KUMAR DAS <b>Versus</b> MANJU BHUYAN	MR B KAKATI MR A ALI	
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**BAIL HEARING (BA)**

59	<a href="#">Bail Appln./2403/2024</a> WITH SCANNED COPY OF CASE RECORD. FIXED.	ABDUL MONAF <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
60	<a href="#">Bail Appln./3488/2024</a> FIXED.	MD RAMJAN ALI <b>Versus</b> THE STATE OF ASSAM	MD. I HUSSAIN	PP, ASSAM

**ORDERS**

61	<a href="#">Crl.A./307/2023</a> 1 Y 4 M 7 D :WITH OFFICE NOTE,LCR 5 FILES, P.B.-1, B/O	BIPUL SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN MR A AHMED	PP, ASSAM
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**WITH**

[I.A.\(Crl.\)/741/2023](#)  
in Crl.A./307/2023

BIPUL SARKAR  
**Versus**  
THE STATE OF ASSAM AND ANR.

MR H R A CHOUDHURY  
MR. A AHMED  
MR. I U CHOWDHURY  
U U KHAN  
MR A AHMED

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
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**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

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**[ For Friday,22nd November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 20**

**[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019**

**THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS**

**OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
22	<a href="#">Crl.A./6/2009</a> WITH LCR 4 FILES, FIXED	MD. MAZIBUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. N H MAZARBHUYAN MR. D K DEKA MR. A M DUTTA MR. M AGARWALLA MR. N Z AHMED MS R MAHANTA MR. N I MAZARBHUYAN MR. S K SHARMA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/341/2021</a> <b>in</b> Crl.A./6/2009	MAZIBUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. M AGARWALLA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 22/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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27)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**2:00 PM to 4:30 PM**

**[ For Friday,22nd November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 24**

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL  
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
3	<a href="#">Crl.Pet./599/2024</a> PART-HEARD, LCR 1 FILE, FIXED	PABITRA KUMAR HIRA <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. RUKMINI BARUA MS. PADMINI BARUA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 22/11/2024

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**[ For Friday,22nd November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 26**

**[THIS BENCH WILL SIT AFTER RISING OF  
THE DIVISION BENCH-I, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
32	<a href="#">Bail Appln./3501/2024</a> BY SLIP	INTAJUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 22/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 27**

**[CIVIL BENCH III AND IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
51	<a href="#">AB/2922/2024</a> B/O	MOTIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
<b>ADMISSION</b>				
52	<a href="#">WP(C)/7999/2022</a> FIXED	SUSHIL KR SAHA @ SHUSIL SAHA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. K BHATTACHARJEE MR. M SAIKIA MS. A BARMAN MS B TALUKDAR	SC, BTC SC, P H E SC, FINANCE
53	<a href="#">WP(C)/7406/2023</a> FIXED	MUSLIM ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D DAS SR. ADV MR P SARMA	SC, PWD
<b>BAIL HEARING (BA)</b>				
54	<a href="#">Bail Appln./2889/2024</a> WITH SCANNED COPY, AS FIRST ITEM, FIXED	RAFIJUL ISLAM @ RAFIJUL ALI @ BABU <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN	PP, ASSAM
<b>ORDERS</b>				
55	<a href="#">Cont.Cas(C)/176/2016</a> FIXED	DWIPEN DEKA <b>Versus</b> KUJENDRA DOLEY and ORS.	MR.P DAS MR. SURAJIT DUTTA MRR K MOUR MR.R DUBEY MS.A B KAYASTHA MS. I DAS MS.R DAS	MR.N HAQUE(R- 1&2)(R-2) MR. P N GOSWAMI (r-4) MR.A K AZAD(R- 1&2)(R-2) MR. D GOGOI (r-4) MS. M KALITA (r-4) MR.KHAYERUDDIN(R- 1&2)(R-2)
56	<a href="#">WP(C)/4644/2024</a> FIXED	SANJAY KR HALDAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M HUSSAIN MR. A Z AHMED	GA, ASSAM MR. P SHARMAH MR. P S BHATTACHARYYA (R-4)
<b>HEARING</b>				
57	<a href="#">WP(C)/1013/2023</a> FIXED	ANURADHA ADHIKARI SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	GA, ASSAM SC, AFDC
<b>WITH</b>				
	<a href="#">I.A.(Civil)/3238/2024</a> in WP(C)/1013/2023	ANURADHA ADHIKARI SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	GA, ASSAM SC, AFDC

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LEAVE NOTE OF ADVOCATES FOR 22/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
8)	MR A R BHUYAN	11-11-2024	To	29-11-2024
9)	MR B K KAR	12-11-2024	To	23-11-2024
10)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
11)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
12)	MR. R K BHATRA	12-11-2024	To	24-11-2024
13)	MR. R P SINGH	14-11-2024	To	06-12-2024
14)	MR M Z AHMED	13-11-2024	To	24-11-2024
15)	MR. S SARMA	19-11-2024	To	22-11-2024
16)	MR. O P BHATI	17-11-2024	To	30-11-2024
17)	MR. P P DAS	15-11-2024	To	25-11-2024
18)	MR D C K HAZARIKA	19-11-2024	To	22-11-2024
19)	MRS. A GAYAN	19-11-2024	To	22-11-2024
20)	MR B P BORAH	20-11-2024	To	23-11-2024
21)	MR. K P PATHAK	19-11-2024	To	26-11-2024
22)	MR. R ISLAM	19-11-2024	To	30-11-2024
23)	MR. K N CHOUDHURY	20-11-2024	To	24-11-2024
24)	MR. S SHARMA	21-11-2024	To	22-11-2024
25)	MR. A K PURKAYASTHA	21-11-2024	To	22-11-2024
26)	MR. K MIRA	22-11-2024	To	25-11-2024
27)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
28)	MR. N SARKAR	21-11-2024	To	27-11-2024
29)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
30)	MR P SARMAH	22-11-2024	To	28-11-2024
31)	MS. D GHOSH	25-11-2024	To	27-11-2024
32)	MR. S. K. CHAKMA	22-11-2024	To	27-11-2024
33)	MR I CHAKMA	22-11-2024	To	27-11-2024
34)	MS S DAS	22-11-2024	To	02-12-2024
35)	MR S SARMA	22-11-2024	To	15-02-2025